

(1)

Appeal Nos: ST/30707/2016, ST/30293/2018, E/30168/2018, ST/486/2010, ST/30956/2016, ST/31027/2016, E/900/2008, ST/1314/2010, E/30081/2018, ST/20765/2014, ST/23328/2014, E/22832/2014, ST/31269/2017, ST/31261/2017, E/30187/2018, ST/30113/2018, ST/703/2009, ST/30123/2018, ST/478/2009, ST/216/2009, E/30702/2018, ST/616/2009, ST/21916/2015

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court - I

Application No.	Appeal No.	Appellant(s)	Respondent(s)
ST/WD/30524/2018	ST/30707/2016	CCE & ST, Visakhapatnam	S. Ramabrahmam
ST/WD/30525/2018	ST/30293/2018	CCT, Secunderabad	Vainavi Industries Ltd
E/WD/30537/2018	E/30168/2018	CCT, Medchal	Balaji Pressure Vessels Ltd
ST/WD/30532/2018	ST/486/2010	CCT, Secunderabad	Mohan Wood Works
ST/WD/30514/2018	ST/30956/2016	CCE & ST, Visakhapatnam	Balaji Engineering and Constructions
ST/WD/30535/2018	ST/31027/2016	CCT, Medchal	Neodam Rubber Products Pvt Ltd
E/WD/30464/2018	E/900/2008	CCCE & ST, Hyderabad-IV	Bharath Biotech International Ltd
ST/WD/30528/2018	ST/1314/2010	CCT, Secunderabad	Patel Air Freight
E/WD/30536/2018	E/30081/2018	CCT, Medchal	Balaji Pressure Vessels Ltd
ST/WD/30530/2018	ST/20765/2014	CCT, Secunderabad	Fortune Motors P Ltd
ST/WD/30505/2018	ST/23328/2014	CCE & ST, Visakhapatnam	Belgam Srinivasa Rao
E/WD/30502/2018	E/22832/2014	-do-	IVRCL Ltd
ST/WD/30522/2018	ST/31269/2017	-do-	Ch. Ramakotaiah
ST/WD/30526/2018	ST/31261/2017	CCT, Secunderabad	Deloitte Haskins & Sells
E/WD/30539/2018	E/30187/2018	CCT, Medchal	Southern Cylinders Ltd
ST/WD/30520/2018	ST/30113/2018	CCE & ST, Visakhapatnam	S. Satyanarayana & Co.
ST/WD/30513/2018	ST/703/2009	-do-	N.C. Enterprises
ST/WD/30540/2018	ST/30123/2018	CCT, Medchal	NTPC Ltd
ST/WD/30518/2018	ST/478/2009	CCE & ST, Visakhapatnam	Sudheer Transport
ST/WD/30531/2018	ST/216/2009	CCT, Secunderabad	The Institute for Technology & Management
E/WD/30491/2018	E/30702/2018	CCT, Medchal	Mylan Laboratories
ST/WD/30527/2018	ST/616/2009	CCT, Secunderabad	Multi Tech Test house
ST/WD/30515/2018	ST/21916/2015	CCE & ST, Visakhapatnam	P. Kamala Devi

Appearance

Shri B. Guna Ranjan, Superintendent/AR for the Appellant.

None for the Respondents.

(2)

Appeal Nos: ST/30707/2016, ST/30293/2018, E/30168/2018, ST/486/2010, ST/30956/2016, ST/31027/2016, E/900/2008, ST/1314/2010, E/30081/2018, ST/20765/2014, ST/23328/2014, E/22832/2014, ST/31269/2017, ST/31261/2017, E/30187/2018, ST/30113/2018, ST/703/2009, ST/30123/2018, ST/478/2009, ST/216/2009, E/30702/2018, ST/616/2009, ST/21916/2015

Coram:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 07.08.2018

Date of Decision: 07.08.2018

FINAL ORDER No. A/30863-30885/2018

[Order per: Bench.]

1. All these applications are filed by revenue for withdrawal of appeals.

We allow the applications and dismiss the appeals as withdrawn.

(Dictated and pronounced in the open Court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(M.V. RAVINDRAN)
MEMBER (JUDICIAL)

Veda